

West Bengal. Recognizing the potential of this demographic and understanding the need for inclusive growth, special skill development schemes have to be designed to empower these individuals and catalyze positive change in their lives. Tea garden educated youths often face limited opportunities due to the absence of tangible assets.

To address this, skill development initiatives must be strategically crafted to offer a diverse range of training programs, equipping them with practical skills that extend beyond traditional agricultural practices. These schemes must focus on vocational training, entrepreneurship development, and technology adoption.

Vocational training must enable the youths to acquire skills in demand, opening avenues for gainful employment. Entrepreneurship development programs have to nurture their ability to create and manage small enterprises, fostering a spirit of self-reliance. Moreover, integrating technology into these initiatives will ensure the youths are well-versed in modern practices, enhancing their competitiveness in the contemporary job market.

Digital literacy, e-commerce training, and exposure to emerging technologies will equip them to navigate the evolving economic landscape.

By providing them with the tools and knowledge needed to thrive in diverse fields, these initiatives will pave the way for a brighter and more prosperous future for the unique demography, fostering sustainable development in the tea garden communities.

I urge upon the Government, through you, to take necessary steps in the matter and, in the larger public interest, provide skill development scheme to the educated and semi-educated youths of the concerned States.

MR. CHAIRMAN: The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Kamakhya Prasad Tasa: Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Ms. Indu Bala Goswami (Himachal Pradesh), Shrimati S. Phangnon Konyak (Nagaland), Dr. Amar Patnaik (Odisha) and Shri Abir Ranjan Biswas (West Bengal).

[THE VICE-CHAIRMAN (SHRI KARTIKEYA SHARMA) *in the Chair.*]

Demand to protect railway printing presses

SHRI ELAMARAM KAREEM (Kerala): Mr. Vice-Chairman, Sir, the Railway Board had decided to close down its five printing presses by March, 2023. These include the

printing presses of Central, Eastern, Northern, Southern, and South-Central Railways. But, the decision was not implemented due to the strong objection raised by the workers and trade unions. The Railway Board has released an order, dated 03rd May 2023, referring its previous orders on this subject and reiterated the decision to close down the presses. To meet up the uninterrupted supply of revenue earning items such as UTS, PRS, ATVM tickets, RTC for MLA/MLC/APC, various types of passes, safety forms related with train movement, signalling, medical forms related with treatment and personnel forms related with staff matter, the existence of the Railway Press is required. In practical experience it is observed that the suppliers are not performing their duties in a proper way. The quality of materials is also not up to the mark. They are failing to supply the materials in right time, right quantity and right quality. Due to paucity of materials, train movement can suffer badly. So outsourcing in Railway Presses is required to be avoided in the interest of rail users and rail movement. In this scenario, I hereby urge the Government to instruct the Railway Board to withdraw its decision and facilitate smooth operation of all the Railway Printing Presses in India. Thank you.

THE VICE-CHAIRMAN (SHRI KARTIKEYA SHARMA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Elamaram Kareem: Shri P. Wilson (Tamil Nadu), Dr. Amar Patnaik (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Binoy Viswam (Kerala), Dr. John Brittas (Kerala), Shri Abir Ranjan Biswas (West Bengal), Shri A.A. Rahim (Kerala), Shri Sandosh Kumar P. (Kerala), Dr. V. Sivadasan (Kerala) and Dr. Fauzia Khan (Maharashtra).

Demand to implement PM-KUSUM scheme in Odisha

श्री मुजीबुल्ला खान (ओडिशा) : महोदय, नवीन और नवीकरणीय ऊर्जा मंत्रालय ने किसानों को सस्ती और सुलभ बिजली प्रदान करने के लिए 2019 में तीन घटकों के तहत विभाजित पीएम-कुसुम (प्रधानमंत्री किसान ऊर्जा सुरक्षा एवं उत्थान महाअभियान) लॉन्च किया है। घटक-ए में 10,000 मेगावाट सौर ऊर्जा संयंत्रों की स्थापना शामिल है ,घटक-बी के तहत 20 लाख स्टैंडअलोन सौर पंपों की स्थापना का लक्ष्य है और घटक-सी में 15 लाख व्यक्तिगत ग्रिड से जुड़े कृषि पंपों का सौरीकरण शामिल है। यह योजना माँग आधारित है ,जिसमें राज्य सरकारों द्वारा भेजी गई माँगों के आधार पर धनराशि स्वीकृत और जारी की जाती है। ओडिशा सरकार ने घटक-बी के तहत 10,741 स्टैंडअलोन सौर पंपों की स्थापना और घटक-सी के तहत 50,000 व्यक्तिगत ग्रिड से जुड़े कृषि पंपों के सौरीकरण की माँग की थी। हालाँकि सितंबर 2023 तक केवल 5,741 सौर पंप्स स्वीकृत किए गए हैं ,जिनमें से 1,294 घटक-बी के तहत स्थापित किए गए हैं। इसके